

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH`  
KOLKATA

C.P.(CAA) No.584/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Manas Mercantile Pvt.Ltd. & Ors.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Noelle Banjee Pallav Samajdar Petitioners V.P.Singh

**O R D E R**

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)